

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**OA No. 060/879/2019
MA No. 060/1986/2019**

Chandigarh, this the 18th day of December, 2019

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Lakhwinder Singh son of Sh. Balwant Singh, aged 31 years, Postal Assistant, Head Post Office, Faridkot, resident of A-One PG, Harindra Nagar, Near Sadar Police Station, Faridkot, District Faridkot-151203.

.....Applicant

BY ADVOCATE: SH. SIDDHARTH SANDHU FOR SH. PUNEET GUPTA

VERSUS

1. Union of India, Ministry of Communication and Information Technology, Department of Telecommunications, Sanchar Bhawan, Ashoka Road, New Delhi through its Secretary-110 001.
2. Department of Posts, Dak Bhawan, Ashoka Road, New Delhi through its Secretary-110 001.
3. The Chief Post Master General, General Post Office, Chandigarh Division, Sector 17, Chandigarh-160 017.
4. The Postmaster General, Punjab Circle, Chandigarh-160 017.
5. The Superintendent of Post Offices, Faridkot Division, Faridkot-151203.

.....Respondents

BY ADVOCATE: SH. SANJAY GOYAL

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Notice of MA No. 1986/2019.



2. Sh. Sanjay Goyal, Advocate, accepts notice of MA and does not oppose it.
3. For the reasons stated in MA itself, applicant is allowed to withdraw the present OA, at this stage.
4. MA as well as OA stand disposed of accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 18.12.2019
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